

BUSINESS ADVISORY COMMITTEE
(Eighth Lok Sabha)

(Seventy-fifth Report)
(Presented on 11-10-1989)

The Business Advisory Committee held a sitting on Wednesday, the 11th October, 1989.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

- | | |
|---|--------|
| (1) Resolution regarding continuance of President's Rule in the State of Karnataka. | 1 hour |
| (2) Resolution regarding continuance of President's Rule in the State of Punjab. | 1 hour |
| (3) Resolution regarding modification of arbitration of certain categories in Defence Establishments. | 1 hour |
| (4) The Nagaland University Bill, 1989, as passed by Rajya Sabha.
(Consideration and Passing) | 1 hour |

3. The Committee further recommend that discussions under Rule 193 on the following matters may be held as shown against each:—

- | <i>Subject</i> | <i>Time-allotted</i> |
|--|--|
| (i) Communal situation in the country. | 4 hours
(Further discussion to be resumed on 12th October, 1989). |
| (ii) Atrocities on women. | 1 hour
(Further discussion to be resumed on 12th October, 1989). |

NEW DELHI;

H.K.L. BHAGAT
for Chairman.

October 11, 1989

Asvina 19, 1911 (Saka)

BUSINESS ADVISORY COMMITTEE